

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4493
ANSWERED ON:08.05.2007
APPOINTMENT OF TEACHERS OE CONTRACT BASIS
Ahir Shri Hansraj Gangaram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has issued directions to abolish the system of appointing teachers on contract basis;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) the number of teachers appointed on contract basis during the last three years, university-wise;
- (d) whether the Government proposes to issue directions to State Governments for cancelling the contractual appointments to improve education standards; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMTI.D. PURANDESWARI)

- (a) & (b): The University Grants Commission (UGC) has advised all Universities and State Governments to fill up the vacant posts of teachers on a regular basis, because continuation of faculty on contract or part time basis affect; the quality of education.
- (c) No centralized data is maintained in this respect.
- (d) & (e): Communication in this regard has been sent to the Chief Secretaries of the State Governments vide letters dated Aril 18, 2006, July 21, 2006 and March 26, 2007 from Secretary, Department of Higher Education.